

9. Suri
10. Tarkeshwar
11. Jalpaiguri
12. Siliguri
13. Darjeeling
14. Berhampur
15. Ballarghat
16. Bishnupur
17. Basirhat
18. Raiganj
19. Ranaghat
20. Katwa

UNION TERRITORIES

- I. A & N ISLAND (Allocated towns 1)
 1. Port Blair
- II. ARUNACHAL PRADESH (Allocated towns 1)

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- III. DADRA & NAGAR HAVELI (Allocated towns 1)
 1. Silvasa
- IV. GOA DAMAN & DIU (Allocated towns 1)
 1. Panaji
- V. MIZORAM (Allocated towns 1)
 1. Aizawl
- VI. PONDICHERY (Allocated towns 1)
 1. Karaikal

Changes in Orissa Land Reforms (Amendment) Bill, 1979

3992. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the changes suggested in the Orissa Land Reforms (Amendment) Bill, 1979 by Government of Orissa;

(b) the reaction of Government of India to those changes and communicated to that State; and

(c) the steps taken by Central Government to clear the Bill ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). The Orissa Land Reforms (Amendment) Bill, 1979 is still under consideration. The question of making any changes in the Bill by the Government of Orissa at this stage does not arise.

Import of Edible Oil

3993. PROF. RAMKRISHNA MORE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Central Organisation of Oil Industry and Trade (Bombay) has urged the Government to stop edible oil imports;

(b) if so, the details thereof; and

(c) the Government's reaction thereto ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) They have stated that the increase in import of edible oils has adversely affected its indigenous production and have resulted in unremunerative prices to soyabean growers during 1984. The import of edible oils is also not conducive to self-sufficiency in Seventh Plan.

(c) In view of the present gap between demand and supply of indigenous edible oils it is not possible to stop all imports immediately.

Drought in Kumaon and Garhwal Areas

3994. SHRI MANVENDRA SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Kumaon and Garhwal areas have been affected by drought during 1984-85;

(b) if so, whether Government would declare these areas as drought affected areas; and

(c) if not, whether Government would like to conduct any survey to know about the drought condition in these areas ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI